



# THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

## SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Wednesday,8th May 2019]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE  
HONOURABLE MR. JUSTICE ARUP KUMAR GOSWAMI**

**COURT NO: 1**

**[DIVISION BENCH - I**

**THIS BENCH WILL TAKE UP HEARING LIST DATED  
06-05-2019 TO 28-06-2019,(RELATING TO DIVISION  
BENCH - I) ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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### MOTION

16	PIL(Suo Moto)/2/2019	XXXX <b>Versus</b> IN RE - STATE OF ASSAM AND 7 ORS	MR S S DEY, SR ADV	
17	PIL/27/2019	BRIJESH KUMAR RAI <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MS. D GHOSH MS N DEKA MR SAURADEEP DEY	ASSTT.S.G.I.
18	WP(C)/2884/2019 B/O	M/S. BRAHMAPUTRA IRON AND STEEL CO. PVT. LTD. AND 5 ORS. <b>Versus</b> THE STATE BANK OF INDIA AND ANR.	MR. S P ROY MR A K RAI MS K GOGOI MS. N RAI	

### ADMISSION

19	WA/110/2019	AJIT RANJAN DAS <b>Versus</b> INDIAN OIL CORPORATION LTD. AND 4 ORS	MR. A GANGULY MR. A DHANUKA	MR S N SARMA SENIOR ADVOCATE
20	WA/115/2019	SHRI PADMA DHAR DAS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. M K CHOUDHURY MR. A BARKATAKI MR. N BARUAH MR P BHARDWAJ MR. M SARMA	SC, SEC. EDU.
21	WA/116/2019	M/S. WARES AND WANTS TRADING PVT. LTD., <b>Versus</b> MR. ARMAN ALI AND 5 ORS.	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR. R KALITA MR. R SALOI MS. S NEWAR MS. M K BROWN	GA, ASSAM ASSTT.S.G.I.

### **WITH**

	I.A.(Civil)/1540/2019 in WA/116/2019	M/S. WARES AND WANTS TRADING PVT. LTD., <b>Versus</b> MR. ARMAN ALI AND 5 ORS.	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR. R KALITA MR. R SALOI MS. S NEWAR MS. M K BROWN	GA, ASSAM ASSTT.S.G.I.
22	WA/117/2019 B/O	SRI MANIK LAL DAS AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MS L HMAR	SC, SEC. EDU.

23 WA/119/2019  
B/O

M/S. FRIENDS VENEER PVT. LTD. AND 4  
ORS.

**Versus**

DEBT RECOVERY APPELLATE TRIBUNAL,  
KOLKOTA AND ANR

MR. U K NAIR  
MR. S S ROY  
MR. S BORTHAKUR

**ORDERS**

24 I.A.(Civil)/1549/2019  
in WA/4654/2019

THE STATE OF ASSAM

**Versus**

SRI GAJINDRA KUMAR RAY AND 2 ORS.

MR. S CHAMARIA  
MR. M PHUKAN  
MR. M ALI  
MR A N SARMAH

GA, ASSAM

**WITH**

WA/4654/2019  
(Filing Number)

THE STATE OF ASSAM

**Versus**

SRI GAJINDRA KUMAR RAY AND 2 ORS

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LEAVE NOTE OF ADVOCATES FOR 08/05/2019

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1)	MR. S K SAHARIAH	22-04-2019	To	10-05-2019
2)	MS. M PAUL	25-04-2019	To	10-05-2019
3)	MR. P C DEY	06-05-2019	To	10-05-2019
4)	MR. S K GOSWAMI	08-05-2019	To	11-05-2019
5)	MR. N ANAND	30-04-2019	To	09-05-2019
6)	MR. B SARMAH	02-05-2019	To	08-05-2019
7)	MS. A VERMA	01-05-2019	To	10-05-2019
8)	MS. N M DEKA	02-05-2019	To	20-05-2019
9)	MR. L P SHARMA	30-04-2019	To	09-05-2019
10)	MR G P BHOWMIK	06-05-2019	To	08-05-2019
11)	MR. S MITRA	06-05-2019	To	11-05-2019
12)	MR. S P ROY	06-05-2019	To	15-05-2019
13)	MR. M U MAHMUD	08-05-2019	To	08-05-2019
14)	MRS A BUJARBARUAH	10-05-2019	To	25-05-2019
15)	MR. M K MAJUMDAR	08-05-2019	To	20-05-2019



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH**

**COURT NO: 3**

**[CIVIL BENCH - III]**

**THIS BENCH WILL TAKE UP HEARING LIST DATED  
06-05-2019 TO 28-06-2019, (RELATING TO CIVIL  
BENCH - III) FROM ITEM NOS. 1 TO 67 ALONG WITH  
THE FOLLOWING MATTERS]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION</u></b>			
66 Cont.Cas(C)/250/2019	INDIA BRAHMA AND ANR. <b>Versus</b> BIREN CHANDRA PHUKAN, IAS,	MR. B P BORAH MR P J DUTTA MR. D DAS MR R S RONGHANG	
67 Cont.Cas(C)/252/2019	PANCHAMI BALA RAY AND 71 ORS. <b>Versus</b> PREETI SUDAN AND 2 ORS.	MR M H AHMED MD. A. HUSSAIN	
68 WP(C)/2778/2019 CAVT. NO.0218/2019 FIXED	RABIN KUMAR BAISHYA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	MR. A CHETRY ADDL. AG, ASSAM FOR CAVEATOR MR. U K NAIR
69 WP(C)/2814/2019 FIXED	SUKRITI DAS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. I ALAM MR. T SK MS. R R BORAH	GA, ASSAM SC, AG
70 WP(C)/2875/2019	ARUP DAS SARANIA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. A K PURKAYASTHA MR. S K DAS MR. S SHARMA	SC, BTC SC, DLR SC, REVENUE
71 WP(C)/2876/2019	GOPAL CHANDRA DAS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MS. B SARMA	SC, TRANSPORT SC, A S T C
72 WP(C)/2892/2019	MAFIJAR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR R ISLAM MS M DEKA MR. U K NAIR MR. M P SARMA	GA, ASSAM
73 WP(C)/2914/2019	AMBAR ALI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR M J QUADIR MR. K MIRA	GA, ASSAM SC, WATER RESOURCE
74 WP(C)/2917/2019	NARAYAN CHANDRA BARMAN <b>Versus</b> ASSAM POWER DISTRIBUTION COMPANY LTD. AND 3 ORS.	MR H DAS MS. U HAZARIKA	SC, APDCL
75 WP(C)/2918/2019	BANI KANTA TALUKDAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR H TALUKDAR MR. R SARMA	GA, ASSAM SC, AG SC, IRRIGATION SC, FINANCE

76	WP(C)/2919/2019	SHAMBHU SANKAR BHATTACHARJEE AND 9 ORS. <b>Versus</b> THE ASSAM POWER DISTRIBUTION COMPANY LTD. AND 4 ORS.	MR. S BORTHAKUR MR D KALITA	SC, APDCL
77	WP(C)/2920/2019	SUKUMAL GOGOI <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR. R K DUTTA MR. U J SAIKIA	ASSTT.S.G.I.
78	WP(C)/2921/2019	BHAGYA BALA DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR H TALUKDAR MRS. M DEKA MR. R SARMA	GA, ASSAM SC, AG SC, IRRIGATION SC, FINANCE DEPTT.
79	WP(C)/2923/2019	ANAMUL HAQUE MAZUMDER AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S S S RAHMAN MR. M R SODIAL MR. P J GOGOI	GA, ASSAM
80	WP(C)/2927/2019	USHA RANI DEVI <b>Versus</b> THE ASSAM STATE TRANSPORT CORPORATION AND 5 ORS.	MR. M DAS MS. N KAKOTY	SC, A S T C
81	WP(C)/2930/2019	ARIF HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. R C SAIKIA MS. B PHOM	GA, ASSAM
82	WP(C)/2935/2019	RANJIT KUMAR DAS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. K R PATGIRI MRS. C DAS MS. P CHAKRABORTY	GA, ASSAM SC, AG SC, FINANCE DEPTT.
83	WP(C)/2937/2019	LAVAJYOTI BORA <b>Versus</b> THE FOOD CORPORATION OF INDIA AND 5 ORS.	MR. C S HAZARIKA	SC, F C I
84	WP(C)/2939/2019	MONTU BHUYAN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. M CHIRING	GA, ASSAM
85	WP(C)/2951/2019 B/O	IMRANA BEGOM LASKAR AND 35 ORS. <b>Versus</b> THE STATE OF ASSAM AND 9 ORS.	MR. J LASKAR	GA, ASSAM
<b><u>ADMISSION</u></b>				
86	WP(C)/7512/2018 CAVT. NO.1190/2018 FIXED	MANOJ KUMAR DAS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MS F BEGUM MS. B CHAKRABARTTY	MR. L MOHAN MS. K JAIN (R6) SC, FOREST MR. P UPADHYAY (R6) FOR CAVEATOR
87	WP(C)/7572/2018 FIXED	DURGESWAR DAS AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. A BHATTACHARYYA MR. D PHUKAN MR. B C CHOUDHURY	MR. D GOSWAMI SC, WATER RESOURCE

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LEAVE NOTE OF ADVOCATES FOR 08/05/2019

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1)	MR. S K SAHARIAH	22-04-2019	To	10-05-2019
2)	MS. M PAUL	25-04-2019	To	10-05-2019
3)	MR. P C DEY	06-05-2019	To	10-05-2019
4)	MR. S K GOSWAMI	08-05-2019	To	11-05-2019
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13)	MR. M U MAHMUD	08-05-2019	To	08-05-2019
14)	MRS A BUJARBARUAH	10-05-2019	To	25-05-2019



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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE UJJAL BHUYAN**

**COURT NO: 4**

**[CIVIL BENCH - IV**

**THIS BENCH WILL TAKE UP HEARING LIST DATED  
06-05-2019 TO 28-06-2019, (RELATING TO CIVIL  
BENCH - IV) FROM ITEM NOS. 1 TO 69 ALONG WITH  
THE FOLLOWING MATTERS]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION</u></b>			
37 Cont.Cas(C)/249/2019	M/S. WASH TRAVELS <b>Versus</b> MANOJ KUMAR AND ANR.	MR A R BHUYAN MR. M A I HUSSAIN	
38 WP(C)/2874/2019	TAPAN MAZUMDAR <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR H J TAMULI MR. H S BORAH	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
39 WP(C)/2877/2019	PONA RAM DEKA AND 19 ORS. <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR. B C DAS MR. S CHAUHAN MR. A R SHOME MR. S CHAUHAN MR. P MAZUMDER MS. M CHAKRABORTY	GA, ASSAM ASSTT.S.G.I. SC, BTC
40 WP(C)/2890/2019	SAHABAD GAON PANCHAYET AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR D DAS MR. A H ALAMGIR	SC, PNRD
41 WP(C)/2893/2019	NORTH EASTERN TRANSMISSION COMPANY LTD. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MS M HAZARIKA MS KEWI	GA, ASSAM
42 WP(C)/2897/2019	AKLIMA KHATUN <b>Versus</b> INDIAN OIL CORPORATION AND 3 ORS.	MR. S N TAMULI MS. A BEGUM	SC, I O C
43 WP(C)/2899/2019	FATEMA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. M U MONDAL MS. N NASRIN MD. I H KHAN	GA, ASSAM
44 WP(C)/2900/2019	DEEPAK SINGH AND ANR. <b>Versus</b> THE UNION OF INDIA AND 2 ORS.	MR. K GOSWAMI R SARMAH MS. A NEOG MS M KAKOTY MR. A SANDILYA	ASSTT.S.G.I.
45 WP(C)/2903/2019	ZAKIR HUSSAIN CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. J SARMAH	SC, FOREST

46	WP(C)/2907/2019	MAINUL HAQUE <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. S S S RAHMAN SYED BURHANUR RAHMAN MR. M R SODIAL	SC, WATER RESOURCE
47	WP(C)/2912/2019	NUR MOHAMMAD ALI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. R ALI MR M Z SHAH MR M SHELM	GA, ASSAM
48	WP(C)/2924/2019	M/S. SETH LACHMANDAS AND CO. AND ANR. <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR. M BISWAS MR. B J MUKHERJEE MS R SAHA	SC, NF RLY
49	WP(C)/2925/2019	ASSAM STATE AGRICULTURAL MARKETING BOARD <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MR. B D KONWAR SR. ADV. MR. R DUBEY MR. R KALITA MS. A B KAYASTHA	ASSTT.S.G.I. SC, INCOME TAX
50	WP(C)/2932/2019	RAJIB KUMAR DEKA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	DR. K U AHMED MR. M HUSSAIN MS F INTAZ MD. A SHEIKH	SC, WATER RESOURCE
51	WP(C)/2940/2019	RAJU NANDI AND 26 ORS. <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MRS N SAIKIA MS. L BORGHAIN MRS. P GOSWAMI	SC, NF RLY SR GA,ASSAM

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LEAVE NOTE OF ADVOCATES FOR 08/05/2019

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2)	MS. M PAUL	25-04-2019	To	10-05-2019
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15)	MR. M K MAJUMDAR	08-05-2019	To	20-05-2019



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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

**COURT NO: 5**

**[CIVIL BENCH - II**

**THIS BENCH WILL TAKE UP HEARING LIST DATED  
06-05-2019 TO 28-06-2019, (RELATING TO CIVIL  
BENCH - II) ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
39	Bail Appln./692/2019 FIXED	BIJAY VERMA @ BIJOY VERMA <b>Versus</b> THE STATE OF ASSAM	MR. A K GUPTA MR. R S MISHRA	PP, ASSAM
<b>MOTION</b>				
40	Cont.Cas(C)/251/2019	SHAMS UDDIN BARBHUIYA AND ANR. <b>Versus</b> SANJIB KUMAR BHUYAN AND ANR.	MR. A K DUTTA MR. B PURKAYASTHA	
41	WP(C)/2870/2019 CAVT. NO.0254/2019 FIXED	MANOJ KUMAR PAUL <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. B CHAKRABORTY MR. S CHAKRABORTY MR S HUSSAIN	SC, HIGHER EDU MD F FARIDI MR. A DHAR FOR CAVEATOR
42	WP(C)/2896/2019	RINA SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR J K PARAJULI MR G RAHUL MR. D M NATH	SC, ELEM. EDU
43	WP(C)/2908/2019	ARATI KONWAR <b>Versus</b> THE DIBRUGARH UNIVERSITY AND ANR.	MR. B BARUAH MS. R R BARUAH MR. C BARUAH	SC, DIB. UNIVERSITY
44	WP(C)/2915/2019	SANJAY KUMAR SUTRADHAR AND 23 ORS. <b>Versus</b> THE STATE OF ASSAM AND 10 ORS.	MR. B P BORAH MR P J DUTTA MR R S RONGHANG SC, FINANCE MS. G GOSWAMI	SC, ELEM. EDU SC, BTC
45	WP(C)/2936/2019	NAGEN CHANDRA HALOI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR D CHOUDHURY MS. A K CHOUDHURY MR. M CHOUDHURY MR. T ALI MR. S N KRISHNATRAYA	SC, SEC. EDU.
46	WP(C)/2950/2019	ASSAM STATE AGRICULTURAL MARKETING BOARD <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MR. B D KONWAR SR. ADV. MR. R DUBEY MR. R KALITA MS. A B KAYASTHA MR. A N I HUSSAIN	ASSTT.S.G.I. SC, INCOME TAX
47	WP(C)/2952/2019 B/O	ASSAM STATE AGRICULTURAL MARKETING BOARD <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MR. B D KONWAR SR. ADV. MR. R DUBEY MR. R KALITA MS. A B KAYASTHA MR. A N I HUSSAIN	ASSTT.S.G.I. SC, INCOME TAX

**ADMISSION**

48	WP(C)/4828/2015 FIXED	MD. MAMTAZ ALI <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR.M U MONDAL MR.M ISLAM	MR.A NATH(R-5&7) MR.A TODI(R-7) MSB DEVIR-7 MR.N J MEDHI(R-5&7) MR.R SARMA(R-7) SC, SECONDARY EDUCATION MRS.S D SAIKIA(R-7)
49	WP(C)/7543/2017 B/O	JURI SAIKIA <b>Versus</b> THE STATE OF ASSAM and 6 ORS.	MR.P K DAS MR.M U MAHMUD MR.A DAS MD.S ISLAM MR.S HOQUE MS.C KALITA MR.M ALI	GA, ASSAM SC, ELEMENTARY EDUCATION
50	WP(C)/2402/2019 CAVT. NO.0182/2019 FIXED	RATHINDRA NATH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. I H BARBHUIYA MS R RAJKHOWA	SC, SEC. EDU. MR. S K DAS MR R KARIM FOR CAVEATOR
51	WP(C)/2422/2019 FIXED	M/S AMBE WIRE PRIVATE LTD. <b>Versus</b> THE UNION OF INDIA AND 2 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	SC, GST
52	WP(C)/2428/2019 FIXED	M/S. AMBE WIRE PRIVATE LTD. <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	SC, CENTRAL EXCISE
53	WP(C)/2432/2019 FIXED	M/S. AMBE WIRE PRIVATE LTD. <b>Versus</b> THE UNION OF INDIA AND 2 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	SC, CENTRAL EXCISE
54	WP(C)/2548/2019 FIXED	PRITISHA BORAH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MS. T SOM MR H DAS MS P LEKHARU	SC, HIGHER EDU SC, DIB. UNIVERSITY

**ORDERS**

55	WP(C)/237/2018 FIXED	HIRANYA MAYEE DEVI <b>Versus</b> THE STATE OF ASSAM	MS. K GOGOI MR. P KALITA MS D BORUAH MRS. A BHATTACHARYYA	SC, HIGHER EDUCATION MR. K GOGOI (SC, SECONDARY EDUCATION DEPARTMENT )
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LEAVE NOTE OF ADVOCATES FOR 08/05/2019

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1)	MR. S K SAHARIAH	22-04-2019	To	10-05-2019
2)	MS. M PAUL	25-04-2019	To	10-05-2019
3)	MR. P C DEY	06-05-2019	To	10-05-2019
4)	MR. S K GOSWAMI	08-05-2019	To	11-05-2019
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9)	MR. L P SHARMA	30-04-2019	To	09-05-2019
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12)	MR. S P ROY	06-05-2019	To	15-05-2019
13)	MR. M U MAHMUD	08-05-2019	To	08-05-2019
14)	MRS A BUJARBARUAH	10-05-2019	To	25-05-2019
15)	MR. M K MAJUMDAR	08-05-2019	To	20-05-2019





**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**SUPPLEMENTARY CAUSELIST**

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Web:www.ghconline.gov.in

**[ For Wednesday,8th May 2019]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANOJIT BHUYAN  
HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

**COURT NO: 6**

**[DIVISION BENCH - II**

**THIS BENCH WILL TAKE UP HEARING LIST DATED  
06-05-2019 TO 28-06-2019,(RELATING TO DIVISION  
BENCH - II) ALONG WITH THE FOLLOWING MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
33	WP(C)/7208/2018 WITH LCR, FIXED	BISWAJIT SHILL <b>Versus</b> THE UNION OF INDIA AND 8 ORS.	MR. A Y CHOUDHURY MR. N H LASKAR MR. T A CHOUDHURY	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
34	WP(C)/2801/2019 FIXED	KHAIRUL ALI @ KHAIRUL HUSSAIN <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. SK S N MOHAMMAD MR. SK N MOHAMMAD MR A IKBAL	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

LEAVE NOTE OF ADVOCATES FOR 08/05/2019

1)	MR. S K SAHARIAH	22-04-2019	To	10-05-2019
2)	MS. M PAUL	25-04-2019	To	10-05-2019
3)	MR. P C DEY	06-05-2019	To	10-05-2019
4)	MR. S K GOSWAMI	08-05-2019	To	11-05-2019
5)	MR. N ANAND	30-04-2019	To	09-05-2019
6)	MR. B SARMAH	02-05-2019	To	08-05-2019
7)	MS. A VERMA	01-05-2019	To	10-05-2019
8)	MS. N M DEKA	02-05-2019	To	20-05-2019
9)	MR. L P SHARMA	30-04-2019	To	09-05-2019
10)	MR G P BHOWMIK	06-05-2019	To	08-05-2019
11)	MR. S MITRA	06-05-2019	To	11-05-2019
12)	MR. S P ROY	06-05-2019	To	15-05-2019
13)	MR. M U MAHMUD	08-05-2019	To	08-05-2019
14)	MRS A BUJARBARUAH	10-05-2019	To	25-05-2019
15)	MR. M K MAJUMDAR	08-05-2019	To	20-05-2019



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SUMAN SHYAM**

**COURT NO: 8**

**[CIVIL BENCH - I**

**THIS BENCH WILL TAKE UP HEARING LIST [SPECIAL LIST (CIVIL)] DATED 06-05-2019 TO 28-06-2019, ALONG WITH THE FOLLOWING MATTERS]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION</u></b>			
35 CRP(I/O)/124/2019	MRINAL KUMAR DAS <b>Versus</b> ALIUL ISLAM AND 3 ORS.	MS. R CHOUDHURY MS. S S ZIA	
36 CRP(I/O)/125/2019	HARMOHAN DEKA <b>Versus</b> GEETA DEKA AND 3 ORS.	MR. S K BARKATAKI MR. D K NATH	
37 CRP(I/O)/126/2019 CAVT. NO.0298/2019	SRI CURFEW ROY <b>Versus</b> SRI PRANAY ROY AND 6 ORS.	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR. R KALITA MR. R SALOI MS. S NEWAR MS. M K BROWN	MR. B BORA MR P DEKA FOR CAVEATOR
38 CRP(I/O)/127/2019	LACHIT NATH AND ANR. <b>Versus</b> AJIT NATH AND 4 ORS	MR. B DEKA MR. R A CHOUDHURY	
<b><u>ADMISSION</u></b>			
39 MFA/110/2019	MANJU KALITA <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MR. A L MANDAL	SC, RAILWAY
40 MFA/111/2019	SMT. PADUMI BARMAN AND ANR <b>Versus</b> THE UNION OF INDIA	MR J MOLLAH MRS. A BHANU MS. S P DAS	MR B SARMA SC, NF RLY
41 MFA/112/2019	M/S. PURBANACHAL TRADERS <b>Versus</b> UNION OF INDIA AND ANR	MR. K P MAHESWARI MS. M SHARMA MS. L DAS	SC, NF RLY
42 MFA/113/2019	SMT. RADHA RANI SAHA <b>Versus</b> THE UNION OF INDIA	MR J MOLLAH MRS. A BHANU MS. S P DAS	MR B SARMA SC, NF RLY
43 MFA/114/2019	M/S. BARAK VALLEY CEMENTS LTD., <b>Versus</b> UNION OF INDIA AND ANR	MR. K P MAHESWARI MS. M SHARMA MS. L DAS	
<b><u>FOR HEARING U/O XLI RULE II C.P.C.</u></b>			
44 SAO/4/2019 FIXED	SRI BALARAM DHAR <b>Versus</b> SRI BIKASH PRASAD OJHA and 3 ORS	MR K K MAHANTA MR.K SINGHA MR. K M MAHANTA	MR S DEKA MR. B DUTTA MS. J BORO

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LEAVE NOTE OF ADVOCATES FOR 08/05/2019

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1)	MR. S K SAHARIAH	22-04-2019	To	10-05-2019
2)	MS. M PAUL	25-04-2019	To	10-05-2019
3)	MR. P C DEY	06-05-2019	To	10-05-2019
4)	MR. S K GOSWAMI	08-05-2019	To	11-05-2019
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7)	MS. A VERMA	01-05-2019	To	10-05-2019
8)	MS. N M DEKA	02-05-2019	To	20-05-2019
9)	MR. L P SHARMA	30-04-2019	To	09-05-2019
10)	MR G P BHOWMIK	06-05-2019	To	08-05-2019
11)	MR. S MITRA	06-05-2019	To	11-05-2019
12)	MR. S P ROY	06-05-2019	To	15-05-2019
13)	MR. M U MAHMUD	08-05-2019	To	08-05-2019
14)	MRS A BUJARBARUAH	10-05-2019	To	25-05-2019
15)	MR. M K MAJUMDAR	08-05-2019	To	20-05-2019



## THE GAUHATI HIGH COURT AT GUWAHATI

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**[ For Wednesday,8th May 2019]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN**

**COURT NO: 9**

**[CRIMINAL SINGLE BENCH]**

**THIS BENCH WILL TAKE UP HEARING LIST DATED  
06-05-2019 TO 28-06-2019, (CRIMINAL BENCH - I)  
(RELATING TO CRIMINAL APPEAL) ALONG WITH THE  
FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
36	Crl.A./156/2019 FIXED	SRI MADHU TALUKDAR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR S BHARALI MR. M DAS MR. N K NEOG	PP, ASSAM
<b>ORDERS</b>				
37	Crl.L.P./109/2017 in Crl.A. SL.NO. 301426	GAUTAM CHNAD BAID and SONS HUF <b>Versus</b> MD. FAZLUL HAQUE	MR.D K DAS MS.D KALITA MR.A CHOUDHURY MR.R K AGARWAL	MR A K AHMED MR A R BHUYAN MR. M A I HUSSAIN MR M U AHMED MR. K R ISLAM
38	Crl.A./182/2017 WITH LCR 2 FILES	SHRI BISWAJIT TALUKDAR <b>Versus</b> SHRI BASAB DEKA and ANR	MR.K K BHUYAN MR.B DEKA MR.P JAIN MR.B P CHANGMAI	PP, ASSAM
39	Crl.A./214/2017 WITH LCR 3 FILES	MUKUL DEKA and ANR <b>Versus</b> THE STATE OF ASSAM and 4 ORS,	MS K GOSWAMI MR.P KALITA MR.R GOSWAMI MS.A BARMAN	PP, ASSAM
40	Crl.A./242/2017 WITH LCR 1 FILE	M/S GUPTA HARDWARE PVT LTD <b>Versus</b> THE STATE OF ASSAM and ANR	MR.S C BISWAS MR.M K NATH MS.P BURAGOHAIN MS.J BORAH	PP, ASSAM
41	I.A.(Crl.)/791/2017 in Crl.A./303997/2017	NIRMAL DAS <b>Versus</b> PRASANTA KUMAR PHUKAN	MR.P DAS MR.D K KOTHARI MRR K MOUR MR.B DEKA MR.J BHATTACHARJEE	
	<b>WITH</b> Crl.A./303997/2017 (Filing Number)	NIRMAL DAS <b>Versus</b> PRASANTA KUMAR PHUKAN	MR.D K KOTHARI MR.B DEKA	
	<b>WITH</b> Crl.L.P./112/2017	NIRMAL DAS <b>Versus</b> PRASANTA KUMAR PHUKAN	MR.P DAS MR.D K KOTHARI MRR K MOUR MR.B DEKA MR.J BHATTACHARJEE	

42	Crl.L.P./33/2019 in Crl.A./2809/2019	SRI PANKAJ KHARGHARIA <b>Versus</b> SRI JOGEN GOGOI AND ANR	MR. P KATAKI MRS R BEGUM MS. M DEVI	PP, ASSAM
	<b>WITH</b> Crl.A./2809/2019 (Filing Number)	SRI PANKAJ KHARGHARIA <b>Versus</b> SRI JOGEN GOGOI AND ANR		
43	Crl.L.P./34/2019 in Crl.A./3194/2019	SMTI. BIJUMONI SAIKIA <b>Versus</b> SRI BROJA KUMAR TAMULI	MR. P HAZARIKA MR. P K MUNIR	
	<b>WITH</b> Crl.A./3194/2019 (Filing Number)	SMTI. BIJUMONI SAIKIA <b>Versus</b> SRI BROJA KUMAR TAMULI		
44	I.A.(Crl.)/343/2019 in Crl.A./7785/2018	SMTI. CHAINA MANDAL <b>Versus</b> SRI KARTIK MANDAL AND ANR	MR A A DEWAN MR B ISLAM MS. P PHUKAN	PP, ASSAM
	<b>WITH</b> Crl.A./7785/2018 (Filing Number)	SMT CHAINA MANDAL <b>Versus</b> SRI KARTIK MANDAL AND ANR		
<b>HEARING</b>				
45	Crl.A./178/2006 WITH LCR 12 FILES (KEPT IN SECTION) & P.B. 2 NOS., FIXED ( AT 2:00 P.M. ) (BY SLIP)	RONDIP DAS <b>Versus</b> THE STATE OF ASSAM CBI	MR. A K BHATTACHARYYA MR D K BHATTACHARYYA MR.K K NANDI MR.T ROY MS R B DEB MR.A DAS MS.B SARKAR MR.A K PAUL MR.D CHOUDHURY MS.L DAS MR.A K BHATTACHARJEE	SC. C.B.I. PP, ASSAM
	<b>WITH</b>			
46	Crl.A./185/2006	NANI GOPAL PALIT <b>Versus</b> CENTRAL BUREAU OF INVESTIGATION CBI	MR.D TALUKDAR MR.S K LAHKAR	SC, C B I

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LEAVE NOTE OF ADVOCATES FOR 08/05/2019

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1)	MR. S K SAHARIAH	22-04-2019	To	10-05-2019
2)	MS. M PAUL	25-04-2019	To	10-05-2019
3)	MR. P C DEY	06-05-2019	To	10-05-2019
4)	MR. S K GOSWAMI	08-05-2019	To	11-05-2019
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7)	MS. A VERMA	01-05-2019	To	10-05-2019
8)	MS. N M DEKA	02-05-2019	To	20-05-2019
9)	MR. L P SHARMA	30-04-2019	To	09-05-2019
10)	MR G P BHOWMIK	06-05-2019	To	08-05-2019
11)	MR. S MITRA	06-05-2019	To	11-05-2019
12)	MR. S P ROY	06-05-2019	To	15-05-2019
13)	MR. M U MAHMUD	08-05-2019	To	08-05-2019
14)	MRS A BUJARBARUAH	10-05-2019	To	25-05-2019
15)	MR. M K MAJUMDAR	08-05-2019	To	20-05-2019



**THE GAUHATI HIGH COURT AT GUWAHATI**

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA  
HONOURABLE MR. JUSTICE MIR ALFAZ ALI**

**COURT NO: 11**

**[SPECIAL DIVISION BENCH**

**THIS BENCH WILL TAKE UP CRIMINAL APPEAL(JAIL),  
CRIMINAL APPEAL & DEATH REFERENCE MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>HEARING</b>				
19	Crl.A./26/2015 WITH P.B. & LCR, FIXED (FOR FURTHER HEARING)	MD NAZIR HUSSAIN LASKAR <b>Versus</b> THE STATE OF ASSAM and ANR	MR.H R A CHOUDHURY MR.I A HAZARIKA MR.N H LASKAR MR.A AHMED MR.A ALAM MR.J M SULAIMAN	PP, ASSAM
	<b>WITH</b> I.A./479/2015 <b>in</b> Crl.A./26/2015	MD NAZIR HUSSAIN LASKAR <b>Versus</b> THE STATE OF ASSAM and ANR	MR.H R A CHOUDHURY MR.I A HAZARIKA MR.N H LASKAR MR.A AHMED MR.A ALAM MR.J M SULAIMAN	PP, ASSAM
20	Crl.A./47/2016 WITH LCR & P.B.,FIXED	SRI DHARMESWAR BORA <b>Versus</b> THE STATE OF ASSAM and ANR	MR. B K MAHAJAN MR. P K DAS MR N J DAS MR. A CHOUDHURY MR. R ALI	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 08/05/2019

1)	MR. S K SAHARIAH	22-04-2019	To	10-05-2019
2)	MS. M PAUL	25-04-2019	To	10-05-2019
3)	MR. P C DEY	06-05-2019	To	10-05-2019
4)	MR. S K GOSWAMI	08-05-2019	To	11-05-2019
5)	MR. N ANAND	30-04-2019	To	09-05-2019
6)	MR. B SARMAH	02-05-2019	To	08-05-2019
7)	MS. A VERMA	01-05-2019	To	10-05-2019
8)	MS. N M DEKA	02-05-2019	To	20-05-2019
9)	MR. L P SHARMA	30-04-2019	To	09-05-2019
10)	MR G P BHOWMIK	06-05-2019	To	08-05-2019
11)	MR. S MITRA	06-05-2019	To	11-05-2019
12)	MR. S P ROY	06-05-2019	To	15-05-2019



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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

**COURT NO: 12**

**[CIVIL BENCH - III]**

**THIS BENCH WILL TAKE UP HEARING LIST DATED  
06-05-2019 TO 28-06-2019, (RELATING TO CIVIL  
BENCH - III) FROM ITEM NOS. 68 TO 124 ALONG WITH  
THE FOLLOWING MATTERS]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>JUDGEMENT</b>			
39 WP(C)/1191/2015 [ AT 10:30 A.M. ]	TANIL DUTTA <b>Versus</b> THE OIL INDIA LTD. and 3 ORS	MR.P HAZARIKA MR.S K TALUKDAR MS.H DAS	MR.S N SARMA(R-1&2) MR.K KALITA MR. M HUSSAIN SC, OILR1-4 MR. G BORDOLOI MR.A JAHID(R-1&2)
<b>ADMISSION</b>			
40 WP(C)/3909/2014 FIXED	PRAMOD CH. SARMA, <b>Versus</b> STATE OF ASSAM and 3 ORS,	MR.D HAZARIKA MR.S CHAKRABARTY	DR.B AHMED (SC, INDUSTRIES DEPT., ASSAM) MR.S CHAMARIA SC, INDUSTRIES & COMMERCE
<b>ORDERS</b>			
41 Cont.Cas(C)/114/2016 FIXED	UPEN BORAH <b>Versus</b> RATUL BARUAH	MR. S DEKA MR.D CHOUDHURY MR. P DUTTA	MR.U CHOUDHURY MS.U BARUAH MRM P GOSWAMI SC, A S T C
42 WP(C)/2194/2016 B/O	SMTI. PRAVATI SAHA ROY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR.M CHANDA MRS.U DUTTA MR.S CHOUDHURY MR.A K DAS	MR.J I BORBHUIYA SC, P H E
<b>WITH</b>			
43 WP(C)/89/2016 CAVT. NO. 1878/2015	AMALENDU DEB and 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR.R SARMA MS.K D SARMAH MSB DEVI	MR.R P KAKOTI MR.B PURKAYASTHA FOR CAVEATOR SC, P H E
44 I.A.(Civil)/955/2019 WP(C) 7005/18(D/O), FIXED in WP(C)/7005/2018	PRADEEP KUMAR, IPS (RETD.) <b>Versus</b> M/S. AKHAY TEL COMMUNICATION AND 4 ORS	DR. A SARAF MR. A GOYAL MR. A CHOUDHURY MR. J P MORE	GA, ASSAM MR. M MAHANTA



## THE GAUHATI HIGH COURT AT GUWAHATI

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE PRASANTA KUMAR DEKA**

**COURT NO: 13**

**[CIVIL BENCH - I**

**THIS BENCH WILL TAKE UP HEARING LIST DATED  
06-05-2019 TO 28-06-2019, (RELATING TO CIVIL  
BENCH - I ) ALONG THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
48	CRP/60/2019 FIXED	NARMADESWAR TEWARI <b>Versus</b> SAHIDUL ALI @ SAHIDUL ISLAM AND 4 ORS. (G)	MR. P SHARMAH MRS H M PHUKAN	GA, ASSAM
49	CRP/64/2019	IMTIAZ SADEQUE <b>Versus</b> KEDAR AGARWAL	MR. A SATTAR S CHOUDHURY MR. R P GUPTA	
50	CRP/65/2019	ON DEATH OF JAFAR IQBAL HUSSAIN HIS LEGAL HEIRS - AMELA KHATUN AND 3 ORS. <b>Versus</b> KALU MIAH AND ANR.	MR. B C DAS	
51	CRP/66/2019	GAUTAM KUMAR BORDOLOI AND ANR. <b>Versus</b> UPAKUL BORDOLOI AND 7 ORS.	MR S SANCHETI MR. A SANCHETI MR. R C SANCHATI MS N BORGHAIN	
<b>ADMISSION</b>				
52	CRP/262/2016 FIXED	NASIMA BEGUM @ NASIMA BEWA and 5 ORS. <b>Versus</b> AFSANA BEGUM and ANR	MR.R ALI MR.M R CHOUDHURY MRSP GOHAIN	MR.H DAS(R- 1&2)
53	CRP/44/2018 FIXED	JADAV CHANDRA CHETIA <b>Versus</b> SMT. AMILA BAWRI	MR. N C DAS MR. A DAS MS. M BORAH MS. M DEVI	MR. A K GUPTA MR. R S MISHRA
54	RFA/46/2019	SRI RAM AVTAR YADAV <b>Versus</b> SRI SUBRATA PATANGIA AND ANR	MR. P SUNDI	
55	RFA/47/2019	BALAJI PIPE INDUSTRIES AND 3 ORS. <b>Versus</b> BARAK COLD STORAGE (P) LTD. AND ANR	MR. D MOZUMDER MR. S BISWAS MS P CHOUDHURY	
56	RFA/48/2019	RAMESH KUMAR MALPANI <b>Versus</b> MOHAN MEAKINS LTD. AND 3 ORS.	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA	

**FOR HEARING U/O XLI RULE II C.P.C.**



57	RSA/93/2019 CAVT. 1019/2016	MD. ABDUL MAZID <b>Versus</b> MD. ABDUL KADIR and 4 ORS.	MR. S SAHU MS. J DAS	MR B PUSHILAL FOR CAVEATOR
	<b>WITH</b> I.A.(Civil)/1529/2019 <b>in</b> RSA/93/2019	MD. ABDUL MAZID <b>Versus</b> MD. ABDUL KADIR and 4 ORS.	MR. S SAHU MS. J DAS	MR B PUSHILAL FOR CAVEATOR
58	RSA/94/2019	SHRI SHRI RADHAMADHABJIEW BIGRAHA <b>Versus</b> SILCHAR MUNICIPAL BOARD AND ANR	MR. A C SARMA MR. B HALDAR MR G BHARADWAJ	
<b>ORDERS</b>				
59	RSA/180/2009 WITH LCR, FIXED	ON THE DEATH OF RAMASIS GUPTA HIS LEGAL HEIR SMT BODAMI DEVI <b>Versus</b> BANI KAKATI and 2 ORS	MR.S S DEY MR.M NATH MR.D P BORAH MS.R R DEY	MR.P J SAIKIA MR.A K GUPTA MS.M KECHII
	<b>WITH</b> RSA/179/2009	RAMASIS GUPTA <b>Versus</b> BANI KAKATY and 2 ORS	MR.S S DEY MR.M NATH MR.D P BORAH MR.A ROY MS.R R DEY	MR.P J SAIKIA MR.A K GUPTA MS.M KECHII
61	RSA/288/2017 FIXED	SHRI RAM SAGAR BIN @ GUDIA BIN and ANR <b>Versus</b> SHRI DIPAK RAJAK and 12 ORS	MRG P BHOWMIK MS.M KALITA MS.P CHETIA	MR K K DAS (R5 TO 8, 10 TO 13)
62	RSA/306/2017 FIXED	SMTI PUSPA GAYAN <b>Versus</b> THE STATE OF ASSAM and 9 ORS	MR.K P SARMA MR.D P MANDAL MR.H DAS MS.U HAZARIKA	GA, ASSAM MR. P J SAIKIA (R10) MR. R S MISHRA (R10) SC. BTC
63	I.A.(Civil)/1379/2017 WITH LCR, FIXED <b>in</b> RFA/54/2017 <b>WITH</b> RFA/54/2017	SRI PRADIP KUMAR KHUND <b>Versus</b> SRI PRASANTA DUTTA and ANR	MR.D MOZUMDER MRB KAUSHIK	MR.P BORAH
	<b>WITH</b> I.A.(Civil)/1557/2019 <b>in</b> RFA/54/2017	SRI PRADIP KUMAR KHUND <b>Versus</b> SRI PRASANTA DUTTA and ANR	MR.D MOZUMDER MRB KAUSHIK	MR.A D CHOUDHURY(R-1) MR.P BORAH MS.P DUTTAR-1 MR.D CHOUDHURY(R-1) MR.T CHAKRABORTY(R-1)
64	I.A.(Civil)/2158/2017 I.A.(C)___/2017, I.A.(C)___/2017, FIXED <b>in</b> MACApp./294633/2017 <b>WITH</b> MACApp./294633/2017 (Filing Number)	SRI PRADIP KUMAR KHUND <b>Versus</b> SRI PRASANTA DUTTA and ANR UNITED INDIA INSURANCE CO. LTD. <b>Versus</b> SMT. BINA DEVI and 4 ORS,	MR.K K BHATRA MR.R K BHATRA MS.P HAJURI MR A SAIKIA	MR. P K DAS
	<b>WITH</b> I.A.(Civil)/4042/2018 FIXED <b>in</b> RSA/253/2015 <b>WITH</b> RSA/253/2015	UNITED INSURANCE CO. LTD <b>Versus</b> SMT BINA DEVI and 4 ORS	MR.K K BHATRA MR.R K BHATRA	
65	I.A.(Civil)/4042/2018 FIXED <b>in</b> RSA/253/2015 <b>WITH</b> RSA/253/2015	SRI PUTUL BORUAH <b>Versus</b> DHIREN BARUAH and 6 ORS	MS. S BHUYAN	MR. N BORUAH
	<b>WITH</b> RFA/20/2019 B/O	SRI PUTUL BORUAH <b>Versus</b> SHRI DHIREN BARUAH and 7 ORS	MS.S BHUYAN MS.S BHUYAN MR. B CHAKRAVARTY MR.R KALITA MS THUYEKHRULU MRS.J M KONWAR MS.K MAHANTA	MR.R GOGOI(R- 1-4) MR.N BORAH(R- 1-4)
66	RFA/20/2019 B/O	SHRI MINA RAM BORAH AND 21 ORS <b>Versus</b> OIL AND NATURAL GAS CORPORATION LIMITED AND ANR	MR. I H LASKAR MR. P K DEKA MD. S ALOM MR. M S ALAM	

67	RFA/34/2019 FIXED	THE ORIENTAL INSURANCE COMPANY LTD AND 2 ORS <b>Versus</b> COUNCIL OF SCIENTIFIC AND INDUSTRIAL RESEARCH AND 8 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
	<b>WITH</b> I.A.(Civil)/990/2019 <b>in</b> RFA/34/2019	THE ORIENTAL INSURANCE COMPANY LTD AND 2 ORS <b>Versus</b> COUNCIL OF SCIENTIFIC AND INDUSTRIAL RESEARCH AND 8 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
68	Review.Pet./40/2019 IN CRP 177/2018(D/O), FIXED	SRI RAMESHWAR RAI <b>Versus</b> SRI NEPAL CHANDRA DEY	MR G P BHOWMIK MS P CHETIA	MR. B PATHAK MR. A S DHILLON
69	I.A.(Civil)/75/2019 WITH LCR, FIXED <b>in</b> RSA/138/2005	FOZIA BEGUM <b>Versus</b> ON THE DEATH OF ABDUL HAMID SARKAR, HIS LEGAL HEIRS REPRESENTING AND 2 ORS.	MR G P BHOWMIK	MR A D CHOUDHURY
	<b>WITH</b> RSA/138/2005	FOIZIA BEGUM <b>Versus</b> ABDUL HAMID SARKAR AND ORS	MRG P BHOWMIK MS.J PURKAYASTHA MR.K ANAM	MR.H SARMA MS. M BHARALI
	<b>WITH</b> I.A.(Civil)/76/2019 <b>in</b> RSA/138/2005	FOZIA BEGUM <b>Versus</b> ON THE DEATH OF ABDUL HAMID, HIS LEGAL HEIRS REPRESENTING AND 2 ORS.	MR G P BHOWMIK	MR A D CHOUDHURY
	<b>WITH</b> I.A.(Civil)/77/2019 <b>in</b> RSA/138/2005	FOZIA BEGUM <b>Versus</b> ON THE DEATH OF ABDUL HAMID SARKAR ,HIS LEGAL HEIRS REPRESENTING AND 2 ORS.	MR G P BHOWMIK	MR A D CHOUDHURY
70	I.A.(Civil)/336/2019 WITH STAY PET., FIXED <b>in</b> RSA/12648/2018	MD SAYDUR RAHMAN MAZUMDAR AND 8 ORS <b>Versus</b> TUTA MIA LASKAR	MR. M H RAJBARBHUIYAN MS. S RASUL	MR. A H M R CHOUDHURY
	<b>WITH</b> RSA/12648/2018 (Filing Number)	MD SAYDUR RAHMAN MAZUMDAR AND 8 ORS <b>Versus</b> TUTA MIA LASKAR		
71	I.A.(Civil)/1489/2019 WITH STAY PET., FIXED <b>in</b> RSA/308815/2017	SRI RAMPOTI KOIRY AND 3 ORS. <b>Versus</b> SRI RAJ KUMAR KOIRY	MR. A K HUSSAIN MR. B HUSSAIN	
	<b>WITH</b> RSA/308815/2017 (Filing Number)	SRI RAMPOTI KOIRY and 3 ORS <b>Versus</b> SRI RAJ KUMAR KOIRY	MR.D K DAS MS.L GOGOI	
72	I.A.(Civil)/1536/2019 <b>in</b> RSA/4434/2019	KHALEDA BEWA @ BEGUM AND 2 ORS <b>Versus</b> MUSTIKA YESMIN	MR. J LASKAR MR F Z MAZUMDER	
	<b>WITH</b> RSA/4434/2019 (Filing Number)	KHALEDA BEWA @ BEGUM AND 2 ORS. <b>Versus</b> MUSTIKA YESMIN	MR F Z MAZUMDER	



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

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**[ For Wednesday,8th May 2019]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE NELSON SAILO**

**COURT NO: 14**

**[CIVIL BENCH - I**

**THIS BENCH WILL TAKE UP MAC.APPEAL MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
31	MACApp./243/2019	UNITED INDIA INSURANCE CO. LTD. <b>Versus</b> HANUFA BIBI@ HANIFA BIBI AND 2 ORS.	MR. A J SAIKIA MR. U K DUTTA MR. B KAKATI MS B KASSHYAP	
	<b>WITH</b> I.A.(Civil)/1432/2019 <b>in</b> MACApp./243/2019	UNITED INDIA INSURANCE CO. LTD. <b>Versus</b> HANUFA BIBI@ HANIFA BIBI AND 2 ORS.	MR. A J SAIKIA MR. U K DUTTA MR. B KAKATI MS B KASSHYAP	
32	MACApp./260/2019	UNITED INDIA INSURANCE CO. LTD. <b>Versus</b> AFTAB HUSSAIN AND 7 ORS.	MR. K K BHATTA MR J JOHN MS JONA TALUKDAR	
	<b>WITH</b> I.A.(Civil)/1556/2019 <b>in</b> MACApp./260/2019	UNITED INDIA INSURANCE CO. LTD., <b>Versus</b> AFTAB HUSSAIN AND 7 ORS.	MR. K K BHATTA MR J JOHN MS JONA TALUKDAR	
33	MACApp./261/2019	SMT. HANUFA KHATUN AND 2 ORS. <b>Versus</b> SRI PARAMJIT SINGH AND 3 ORS.	MR J MOLLAH MRS. A BHANU MS. S P DAS	
<b>ORDERS</b>				
34	MACApp./335/2017 WITH LCR, FIXED	THE ORIENTAL INSURANCE COMPANY LTD <b>Versus</b> SRI GULLU WORRANG and 2 ORS	MS.R D MOZUMDAR MS.C MOZUMDAR MR.S P SHARMA	MR.P J SAIKIA (R-3) MS.R GOGOI(R-3)
35	I.A.(Civil)/1479/2019 I.A.(C)___/2019 <b>in</b> MACApp./3763/2019	UNITED INDIA INSURANCE COMPANY LTD., <b>Versus</b> BHULU KR. DAS AND 4 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
	<b>WITH</b> MACApp./3763/2019 (Filing Number)	UNITED INDIA INSURANCE COMPANY LTD <b>Versus</b> BHULU KR. DAS AND 4 ORS		
36	I.A.(Civil)/1548/2019 <b>in</b> MACApp./15324/2018	SMT. JANAKI CHOUHAN <b>Versus</b> SRI RAMJI CHOUHAN AND ANR	MR. M TALUKDAR MR. A SHAKIL	
	<b>WITH</b> MACApp./15324/2018 (Filing Number)	SMT JANAKI CHOUHAN <b>Versus</b> SRI RAMJI CHOUHAN AND ANR		

**HEARING**

37 MACApp./210/2015  
FIXED

THE NATIONAL INSURANCE COMPANY  
LIMITED  
**Versus**  
SMTI MONI BHENGRA and 2 ORS

MS. R D MOZUMDAR  
MS. C MOZUMDAR  
MS. P DAS  
MS K DEKA

GA, ASSAM  
MR. M K NEOG (R-1)  
MR. S K SINGHA(R-1)  
MR. C K S BARUAH (R-3)  
MR. B KUMAR (R-2)  
MR. M K DUTTA (R-2)

**WITH**  
I.A./1933/2015  
**in** MACApp./210/2015

THE NATIONAL INSURANCE COMPANY  
LIMITED  
**Versus**  
SMTI MONI BHENGRA and 2 ORS

MS.R D MOZUMDAR  
MS.C MOZUMDAR  
MS.P DAS  
MS.K DEKA

**WITH**  
I.A.(Civil)/1255/2018  
**in** MACApp./210/2015

THE NATIONAL INSURANCE COMPANY  
LTD.  
**Versus**  
SMTI. MONI BHENGRA AND 2 ORS

MS. R D MOZUMDAR  
MS. C MOZUMDAR  
MR. S P SHARMA

MR. M K NEOG

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LEAVE NOTE OF ADVOCATES FOR 08/05/2019

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1)	MR. S K SAHARIAH	22-04-2019	To	10-05-2019
2)	MS. M PAUL	25-04-2019	To	10-05-2019
3)	MR. P C DEY	06-05-2019	To	10-05-2019
4)	MR. S K GOSWAMI	08-05-2019	To	11-05-2019
5)	MR. N ANAND	30-04-2019	To	09-05-2019
6)	MR. B SARMAH	02-05-2019	To	08-05-2019
7)	MS. A VERMA	01-05-2019	To	10-05-2019
8)	MS. N M DEKA	02-05-2019	To	20-05-2019
9)	MR. L P SHARMA	30-04-2019	To	09-05-2019
10)	MR G P BHOWMIK	06-05-2019	To	08-05-2019
11)	MR. S MITRA	06-05-2019	To	11-05-2019
12)	MR. S P ROY	06-05-2019	To	15-05-2019
13)	MR. M U MAHMUD	08-05-2019	To	08-05-2019
14)	MRS A BUJARBARUAH	10-05-2019	To	25-05-2019
15)	MR. M K MAJUMDAR	08-05-2019	To	20-05-2019



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[ For Wednesday,8th May 2019]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE AJIT BORTHAKUR**

**COURT NO: 15**

**[CRIMINAL SINGLE BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
59	Bail Appln./1105/2019	SORHAB ALI <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR N AHMED MR. S RANA	PP, ASSAM
60	Bail Appln./1106/2019	MD ABDULLAHIL BATIN <b>Versus</b> THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR	PP, ASSAM
61	Bail Appln./1107/2019	MD. MAINUL ALI @ TAHIRUDDIN <b>Versus</b> THE STATE OF ASSAM	MR A N AHMED MD. K ALI	PP, ASSAM
62	Bail Appln./1108/2019	JITU KUMAR SARMA <b>Versus</b> THE STATE OF ASSAM	MR. A TALUKDAR MR. M BISWAS	PP, ASSAM
63	Bail Appln./1109/2019	BHRIGU BORDOLOI <b>Versus</b> THE STATE OF ASSAM	U MUDIAR MR. K R BORA	PP, ASSAM
64	Bail Appln./1110/2019	MD. MULTAN ALI <b>Versus</b> THE STATE OF ASSAM	MR. S Y AHMED M M ISLAM	PP, ASSAM
65	Bail Appln./1111/2019	ISSAC LALSIEMTAR <b>Versus</b> THE STATE OF ASSAM	MR M BEZBARUAH MR A BRAHMA	PP, ASSAM
66	Bail Appln./1112/2019	FAIZUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. A K BORA MR. H S BORAH	PP, ASSAM
67	Bail Appln./1113/2019	ILIAS HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. S M MOLLAH	PP, ASSAM
68	Bail Appln./1114/2019	DIGANTA DAS <b>Versus</b> THE STATE OF ASSAM	MR. D P CHALIHA MR. U P CHALIHA MD. I AHMED	PP, ASSAM
69	Bail Appln./1115/2019	LUKEN DAS AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. A. AHMED MR. P S BHATTACHARYYA	PP, ASSAM
70	Bail Appln./1116/2019	IMTIAZUR RAHMAN HAZARIKA @ INTIAZUR RAHMAN HAZARIKA <b>Versus</b> THE STATE OF ASSAM	MR. I CHOUDHURY	PP, ASSAM
71	Bail Appln./1117/2019	RAMESH MAHALI AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR N N UPADHYAYA MR. B B KAKATI	PP, ASSAM

72	Bail Appln./1118/2019	SAYED SAHAJADA HUSSAIN @ BABU <b>Versus</b> THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR	PP, ASSAM
73	Bail Appln./1119/2019	DURGA TIWARI <b>Versus</b> THE STATE OF ASSAM	MR. P K MAZUMDAR MR. R K MAZUMDAR	PP, ASSAM
<b>MOTION</b>				
74	AB/1349/2019	SADDAM HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. M A SHEIKH DR. K U AHMED MR. M HOSSAIN MS F INTAZ	PP, ASSAM
75	AB/1350/2019	ABU TAHER @ ANGUR <b>Versus</b> THE STATE OF ASSAM	MR M MONDAL	PP, ASSAM
76	AB/1351/2019	DEBENDRA NATH SARMA <b>Versus</b> THE STATE OF ASSAM	MR H DAS MS. U HAZARIKA	PP, ASSAM
77	AB/1352/2019	AKHIL CHANDRA KALITA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MD. B HUSSAIN MR. P B MAZUMDER	PP, ASSAM
78	AB/1353/2019	RIPUL DEKA <b>Versus</b> THE STATE OF ASSAM	MR. B C DAS MS. A SAJAD	PP, ASSAM
79	AB/1354/2019	TAMIJUR RAHMAN BARBHUIYA <b>Versus</b> THE STATE OF ASSAM	MR. A Y CHOUDHURY MR. N H LASKAR MR. T A CHOUDHURY	PP, ASSAM
80	AB/1355/2019	ABDUL SALAM LASKAR <b>Versus</b> THE STATE OF ASSAM	MR. J LASKAR MR F Z MAZUMDER	PP, ASSAM
81	AB/1356/2019	LAL CHAND AGARWALLA <b>Versus</b> THE STATE OF ASSAM	MR. T J MAHANTA MR. P P DUTTA MR. A BORUA	PP, ASSAM
82	AB/1357/2019	CHINTU BORDOLOI <b>Versus</b> THE STATE OF ASSAM	MD R ALI MR. A CHAUDHURY MR. K K BHATTACHARYYA MR. P K DAS MR. N MAHAJAN	PP, ASSAM
83	AB/1358/2019	PRANITA DAS <b>Versus</b> THE STATE OF ASSAM	MD. A HASSAN MD. A HASSAN	PP, ASSAM
84	AB/1359/2019	SAHIL AHMED @ MUNNA ALI <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MD R ISLAM	PP, ASSAM
85	AB/1360/2019	TARIFUL ISLAM @ TARIFUL HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MS. T SOM MR H DAS MS P LEKHARU	PP, ASSAM
86	AB/1362/2019	ADIT RAJ <b>Versus</b> THE STATE OF ASSAM	MRS. B GOGOI MR. A SARMAH	PP, ASSAM

**BAIL HEARING (BA)**

87	Bail Appln./591/2019 WITH SCAN COPY OF C.D., FIXED	FAKRUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR F K R AHMED	PP, ASSAM
88	Bail Appln./766/2019 WITH SCAN COPY OF C.D., FIXED	JAHIDUR RAHMAN AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR B CHANDA	ADDL PP,ASSAM
89	Bail Appln./968/2019 FIXED	MUSTAFA AHMED <b>Versus</b> THE STATE OF ASSAM	MR. J AHMED MS A HUSSAIN	PP, ASSAM



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[ For Wednesday,8th May 2019]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE HITESH KUMAR SARMA**

**COURT NO: 16**

**[CRIMINAL SINGLE BENCH]**

**THIS BENCH WILL TAKE UP HEARING LIST DATED  
06-05-2019 TO 28-06-2019, (CRIMINAL BENCH - II)  
(RELATING TO CRIMINAL REVISION AND CRIMINAL  
PETITION) ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION</u></b>				
56	Crl.Pet./1216/2018	MOIDUL ISLAM ALI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR F HAQUE	PP, ASSAM
57	Crl.Rev.P./178/2019	MD. ATAUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S K ROY MD K RAHMAN MS P M SARMA	PP, ASSAM
58	Crl.Rev.P./179/2019	RAJESH KUMAR HIMATSINGKA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M BISWAS MS H KONWAR	PP, ASSAM
59	Crl.Rev.P./181/2019	ABDUL KADER JELANY <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. P SHARMAH	PP, ASSAM
60	Crl.Pet./267/2019 FIXED	NURUL HUDA MAZUMDER <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A Y CHOUDHURY MR. N H LASKAR MR. T A CHOUDHURY	PP, ASSAM
61	Crl.Pet./438/2019 FIXED	VIKASH KUMAR SHARMA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS. K JAIN	PP, ASSAM
	<b>WITH</b> I.A.(Crl.)/319/2019 <b>in</b> Crl.Pet./438/2019	VIKASH KUMAR SHARMA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS. K JAIN	PP, ASSAM
	<b>WITH</b> I.A.(Crl.)/342/2019 <b>in</b> Crl.Pet./438/2019	VIKASH KUMAR SHARMA <b>Versus</b> MISS DIPA TANTI	MS. K JAIN	
62	Crl.Pet./459/2019 FIXED	KAMAL CH. NATH AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S BORTHAKUR MS. P BORAH	PP, ASSAM
63	Crl.Pet./463/2019 FIXED	NITYANANDA KAMAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. J C GOGOI MR. K KALITA MR. H KAKATI	PP, ASSAM
64	Crl.Pet./467/2019 FIXED	NITYANANDA KAMAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. J C GOGOI MR. K KALITA MR. H KAKATI	PP, ASSAM

65	Crl.Pet./468/2019 FIXED	NITYANANDA KAMAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. J C GOGOI MR. K KALITA MR. H KAKATI	PP, ASSAM
66	Crl.Pet./490/2019	MD KURAN ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. MD S HOQUE MR A C ALI	PP, ASSAM
67	Crl.Pet./491/2019	MD. IMDADUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. R ALI MR M MONDAL	PP, ASSAM
68	Crl.Pet./492/2019	BULBUL SAIKIA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. D HAZARIKA MR. R PHUKAN MR. T BARUAH	PP, ASSAM
69	Crl.Pet./493/2019	PURBANCHAL CEMENT LTD. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. T H HAZARIKA MR S DEKA MR M CHETIA MR A RASHID MR. K ISLAM	PP, ASSAM
70	Crl.Pet./494/2019	SMTI BABLI BISWAS AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR. S RANA MS. N AHMED	PP, ASSAM
71	Crl.Pet./495/2019	PABITRA HANDIQUE AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS. P BORAH	PP, ASSAM
72	Crl.Pet./496/2019	MD. SALAM ALI AND 6 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR A ALI MR. A PARAMANIK	PP, ASSAM
73	Crl.Pet./497/2019	KANGKAN SARMA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S BORA MS J RAJKUMARI	PP, ASSAM
74	Crl.Pet./498/2019	MD. SHAHIDUL ALOM @ SHAHIDUL ALAM <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A R SIKDAR MR J HUSSAIN MD A ALI MR. L HUSSAIN	PP, ASSAM
75	Crl.Pet./499/2019	NABIN CHANDRA DAS <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. P HAZARIKA MR. P K MUNIR	PP, ASSAM
76	Crl.Pet./500/2019	JNANADABHIRAM BAROOAH LAW COLLEGE AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR N DUTTA MR. B D GOSWAMI MR. N SARKAR MR. M DEWAN	PP, ASSAM
77	Crl.Pet./501/2019	HANIF MOHAMMED LASKAR AND 7 ORS. <b>Versus</b> THE STATE OF ASSAM	MR F A LASKAR MR. D H MOZUMDER	PP, ASSAM
78	Crl.Pet./502/2019	PRABIN BRAHMA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS. M BORAH MS. A KALITA	PP, ASSAM
79	AB/1361/2019 B/O	ANIL DOLEY <b>Versus</b> THE STATE OF ASSAM	MRS. R BORAH MR. M K DAS MS J SAIKIA MR. R DOLEY	PP, ASSAM
<b>ADMISSION</b>				
80	Crl.Pet./541/2018 FIXED	NAND KUMAR CHAUHAN @ NAN KUMAR CHAUHAN @ NAYAN KUMAR CHAUHAN <b>Versus</b> SMTI SANMATI DEVI AND ANR. (H)	MS S K CHAUHAN MR. S CHAUHAN MR. A R SHOME MR. S CHAUHAN MR. P MAZUMDER	MR. A BISWAS (R1)
<b>ORDERS</b>				
81	Crl.Rev.P./428/2018 B/O	ANIMA DAS <b>Versus</b> BASANTA KALITA AND ANR.	MR. D K BAGCHI	PP, ASSAM
82	Crl.Pet./478/2018 FIXED	HOREN SARMAH AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. R K BORAH MR. T DEORI	PP, ASSAM



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LEAVE NOTE OF ADVOCATES FOR 08/05/2019

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1)	MR. S K SAHARIAH	22-04-2019	To	10-05-2019
2)	MS. M PAUL	25-04-2019	To	10-05-2019
3)	MR. P C DEY	06-05-2019	To	10-05-2019
4)	MR. S K GOSWAMI	08-05-2019	To	11-05-2019
5)	MR. N ANAND	30-04-2019	To	09-05-2019
6)	MR. B SARMAH	02-05-2019	To	08-05-2019
7)	MS. A VERMA	01-05-2019	To	10-05-2019
8)	MS. N M DEKA	02-05-2019	To	20-05-2019
9)	MR. L P SHARMA	30-04-2019	To	09-05-2019
10)	MR G P BHOWMIK	06-05-2019	To	08-05-2019
11)	MR. S MITRA	06-05-2019	To	11-05-2019
12)	MR. S P ROY	06-05-2019	To	15-05-2019
13)	MR. M U MAHMUD	08-05-2019	To	08-05-2019
14)	MRS A BUJARBARUAH	10-05-2019	To	25-05-2019
15)	MR. M K MAJUMDAR	08-05-2019	To	20-05-2019



**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**SUPPLEMENTARY CAUSELIST**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Wednesday,8th May 2019]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

**COURT NO: 18**

**[CIVIL BENCH - IV**

**THIS BENCH WILL TAKE UP HEARING LIST DATED  
06-05-2019 TO 28-06-2019, (RELATING TO CIVIL  
BENCH - IV) FROM ITEM NOS. 70 TO 146 ALONG WITH  
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
47	WP(C)/5998/2014 FIXED	M/S JAYANTA KUMAR GHOSH <b>Versus</b> THE UNION OF INDIA and 4 ORS	MR.P K GOSWAMI MS.B CHOUDHURY MR.A CHOUDHURY MR.D CHOUDHURY	MR.A K SARKAR MR.C BORUAH MRS.N K DEVI MR.A CHETRY MR.U K NAIR SC, NF RLY MR.N A SINGH
<b>ORDERS</b>				
48	I.A.(Civil)/257/2018 WP(C) 6154/2011(D/O), FIXED	BISHNU DEY <b>Versus</b> THE UNION OF INDIA	MR. B K SEN	MR. K K PARASAR

LEAVE NOTE OF ADVOCATES FOR 08/05/2019

1)	MR. S K SAHARIAH	22-04-2019	To	10-05-2019
2)	MS. M PAUL	25-04-2019	To	10-05-2019
3)	MR. P C DEY	06-05-2019	To	10-05-2019
4)	MR. S K GOSWAMI	08-05-2019	To	11-05-2019
5)	MR. N ANAND	30-04-2019	To	09-05-2019
6)	MR. B SARMAH	02-05-2019	To	08-05-2019
7)	MS. A VERMA	01-05-2019	To	10-05-2019
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9)	MR. L P SHARMA	30-04-2019	To	09-05-2019
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14)	MRS A BUJARBARUAH	10-05-2019	To	25-05-2019
15)	MR. M K MAJUMDAR	08-05-2019	To	20-05-2019